

COURT NO. 32
THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	CRLP/615/2021 IA 2/2021 Stay Petition	KANDULA PRATAP Vs STATE OF AP	VUTUPALLI RAJANNA	PUBLIC PROSECUTOR (AP) NR 20.07.26	KRISHNA
2	CRLP/1328/2021 IA 2/2021 Stay Petition	KOTLA PEDDI REDDY Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR (AP) NR 13-07-26	CHITTOOR
3	CRLP/1478/2023 IA 1/2023 Stay Petition	PARASA SATYANARAYANA Vs PARASA DURGA BHAVANI	SUBBA RAO KORRAPATI	SAREPALLI.VARALAKSHM I LEGAL AID PUBLIC PROSECUTOR NR 13.07.26	KRISHNA
<u>FOR COMPROMISE</u>					
4	CRLP/9649/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2026 Permission Petition IA 2/2026 Compromise Petition CRLP/9650/2023 CRLP/9724/2023	MANNE BHARAT Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	PUBLIC PROSECUTOR (AP) DASAM DURGA SHIVA SAI	YSR KADAPA
5	CRLP/9650/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2026 Permission Petition IA 2/2026 Compromise Petition	MANNE RADHA Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	PUBLIC PROSECUTOR (AP) DASAM DURGA SHIVA SAI	YSR KADAPA
6	CRLP/9724/2023 IA 1/2023 Stay Petition	MANNE RADHA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	PUBLIC PROSECUTOR (AP) DASAM DURGA SHIVA SAI	YSR KADAPA
<u>ADMISSION</u>					
7	CRLP/517/2021 IA 2/2021 Stay Petition IA 3/2021 Additional Material Petition	BOYELLA PAVANI Vs STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR (AP) D PURNACHANDRA REDDY	SPS NELLORE
8	CRLP/1336/2021 (CRLRP/26/2018) IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition CRLP/1448/2021	BEZAWADA NARASIMHA RAO Vs BEZAWADA SARADA	MADHAVA RAO NALLURI	K MOHAN RAMI REDDY PUBLIC PROSECUTOR	PRAKASAM
9	CRLP/1448/2021 (CRP/29/2018) IA 1/2021 Dispense with Petition	BEZAWADA NARASIMHA RAO Vs BEZAWADA SARADA	MADHAVA RAO NALLURI	K MOHAN RAMI REDDY PUBLIC PROSECUTOR	PRAKASAM
10	CRLP/2626/2022 IA 2/2022 Stay Petition IA 1/2025 Amendment Petition	S VENKATA RAMANA REDDY @ VENKATA RAMANA REDDY S.K. Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	PUBLIC PROSECUTOR (AP)	CHITTOOR

11	CRLP/77/2023 IA 1/2023 Stay Petition	JERIPETI KAVITHA Vs THE STATE OF ANDHRA PRADESH	MALAVATHU CHINNABADHYA	PUBLIC PROSECUTOR (AP) RAMAKRISHNA AKURATHI	KRISHNA
12	CRLP/189/2023 IA 1/2023 Stay Petition	SMT.K.TIRUPATHAMMA Vs THE STATE OF ANDHRA PRADESH	MD SALEEM	PUBLIC PROSECUTOR (AP) RAMINENI SATISH BABU R2 UNSERVED	CHITTOOR
13	CRLP/486/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	NAGA PRASAD Vs THE STATE OF ANDHRA PRADESH	SREEMANNARAYANA VATTIKUTI	PUBLIC PROSECUTOR (AP) C SUBODH	KURNOOL
14	CRLP/4875/2023 IA 1/2023 Stay Petition CRLP/4872/2023	REGULAGADDA HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH	K.S.G. PADMAVATHI	PUBLIC PROSECUTOR (AP) SVK SANDEEP KANCHUBOYINA	VISAKHAPATNAM
15	CRLP/4872/2023 IA 1/2023 Stay Petition	REGULAGADDA HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH	K.S.G. PADMAVATHI	PUBLIC PROSECUTOR (AP) SVK SANDEEP KANCHUBOYINA	VISAKHAPATNAM
16	CRLP/4918/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition IA 1/2026 Extension Petition	CHINTHAKUNTA LAKSHMI REDDY Vs THE STATE OF ANDHRA PRADESH	J UGRANARASIMHA	PUBLIC PROSECUTOR (AP) CHALASANI AJAY KUMAR	CHITTOOR
17	CRLP/6238/2023 IA 1/2023 Stay Petition	POOLA PREM KUMAR Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	PUBLIC PROSECUTOR (AP)	CHITTOOR
18	CRLP/6340/2023 IA 2/2023 Stay Petition	DASARI RAMANA RAO Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	PUBLIC PROSECUTOR (AP)	KURNOOL
19	CRLP/7716/2023 IA 1/2023 Stay Petition	DOGIPARTHY RAJA SEKHAR @ DOKIPARTHY RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
20	CRLP/8409/2023 IA 1/2023 Stay Petition	LALAM RAMESH Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	PUBLIC PROSECUTOR (AP)	KURNOOL
21	CRLP/4923/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition CRLP/5135/2026	SOMPALLI KARTHIK Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	PUBLIC PROSECUTOR K K DURGA PRASAD HCJ Note	SPS NELLORE
22	CRLP/5135/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SOMPALLI PENCHALAI AH Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	PUBLIC PROSECUTOR K K DURGA PRASAD	SPS NELLORE
ADMISSION (HOME)					
23	WP/15702/2020 IA 1/2020 Direction Petition WP/11424/2019 WP/12935/2019 WP/16139/2019	SIDDHA RAMAPPA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR HOME SRINIVASA RAO BODDULURI (HCJ Note)	ANANTAPUR

24	WP/11424/2019 IA 1/2019 Direction Petition	G LAKSHMAMMA (DIED) AS PER L.R P2 Vs STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) SESHADRI GOALLA	ANANTAPUR
25	WP/12935/2019 IA 1/2019 Direction Petition	PINJARI VANNUR SAB (DIED) AS PER L.RS P2 AND P3 Vs STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	ADDL ADVOCATE GENERAL (AP) SESHADRI GOALLA	ANANTAPUR
26	WP/16139/2019 IA 1/2019 Direction Petition	SIDDHI RAMAPPA ALIASJANGAMA RAMESH Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR REVENUE (AP) SRINIVASA RAO BODDULURI GP FOR HOME	ANANTAPUR
<u>INTERLOCUTORY</u>					
27	CRLP/308/2020 (CRLRP/84/2017) IA 1/2020 Suspension Petition	R SURAJ SINGH Vs K.NAGAMANI	P NARAHARI BABU	T V JAGGI REDDY PUBLIC PROSECUTOR NR 09.07.26	ANANTAPUR
28	CRLP/728/2021 IA 1/2021 Stay Petition IA 2/2021 Implead Petition	ARIKATLA RAJESH REDDY @ RAJESH Vs STATE OF ANDHRA PRADESH	L J VEERA REDDY	PUBLIC PROSECUTOR (AP) VIJAYA KUMAR NAIDANA NR 09-07-26	SRIKAKULAM
29	CRLP/4446/2021 IA 1/2021 Stay Petition IA 1/2024 Vacate Stay Petition	R SAGAR BHAT Vs STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	PUBLIC PROSECUTOR (AP) NR 13-07-26	ANANTAPUR
30	CRLP/4450/2021 IA 1/2021 Stay Petition IA 1/2024 Vacate Stay Petition	R.SAGAR BHAT Vs THE STATE OF A.P	RAVULA NAGARJUNA	PUBLIC PROSECUTOR (AP) NR 13-07-26	ANANTAPUR
31	IA/1/2026 Restoration Petition CRLP/6964/2021	PALAKOLLU RAJESWARAO Vs THE STATE OF ANDHRA PRADESH	BODAPATI VAMSI KRISHNA	PUBLIC PROSECUTOR AP PUBLIC PROSECUTOR RAMAKRISHNA AKURATHI	GUNTUR
32	IA/1/2026 Restoration Petition CRLP/7465/2021	PALAKOLLU SUJATHA Vs THE STATE OF ANDHRA PRADESH	BODAPATI VAMSI KRISHNA	PUBLIC PROSECUTOR AP PUBLIC PROSECUTOR RAMAKRISHNA AKURATHI	GUNTUR
33	IA/1/2025 Restoration Petition CRLP/2969/2022	DR. G.LOKENDRA NATH Vs	Annareddy Chandrasekhar Reddy	PUBLIC PROSECUTOR R GOPI MOHAN A HANUMANTHA REDDY NR 16.07.26	ANANTAPUR
34	CRLP/10064/2022 IA 1/2022 Stay Petition IA 1/2024 Extension Petition IA 1/2025 Vacate Stay Petition CRLP/1445/2023 CRLP/1964/2023 CRLP/6362/2022	A.LAXMANA RAO Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	SPL PP FOR ACB S.SYAM SUNDER RAO SC cum Spl P.P. For ACB NR 15.07.26	VISAKHAPATNAM
35	CRLP/6362/2022 IA 1/2022 Stay Petition IA 1/2025 Vacate Stay Petition	M TATA RAO Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	SPL PP FOR ACB S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
36	CRLP/1445/2023 IA 2/2023	P.BRAHMAJI RAO Vs	T M K CHAITANYA	PUBLIC PROSECUTOR	VISAKHAPATNAM

	Stay Petition IA 1/2024 Extension Petition IA 2/2024 Vacate Stay Petition	THE STATE OF ANDHRA PRADESH			
37	CRLP/1964/2023 IA 2/2023 Stay Petition IA 1/2024 Extension Petition IA 2/2024 Vacate Stay Petition	I KESAVA RAJU Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	PUBLIC PROSECUTOR	VISAKHAPATNAM
38	CRLP/4558/2023 IA 1/2023 Stay Petition IA 1/2025 Amendment Petition	PALEM ISMAIL Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) SHAIK MOHAMMED ISMAIL NR 13-07-26	YSR KADAPA
39	CRLP/6081/2023 IA 2/2023 Stay Petition IA 1/2025 Stay Petition	PARNAM SASIKALA Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) (Court Slip) NR 17.07.26	CHITTOOR
40	IA/2/2025 Extension Petition CRLP/6874/2023	A M ARUNACHALAM Vs	LETTER	PUBLIC PROSECUTOR PILLA YASWANI	CHITTOOR
41	CRLP/7022/2023 IA 1/2023 Stay Petition IA 1/2025 Extension Petition	M/S. COSMAS PHARMACLS LIMITED Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP) NR 13-07-26	VISAKHAPATNAM
42	CRLP/7906/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	U.SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	PUBLIC PROSECUTOR (AP) Registrar (Jud) Letter	SPS NELLORE
43	CRLP/8052/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	BANDLA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	JUPUDI V K YAGNADUTT	PUBLIC PROSECUTOR (AP)	KRISHNA
44	CRLP/9197/2023 IA 2/2023 Stay Petition	KOLLA ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
<u>FOR HEARING</u>					
45	CRLP/123/2023 IA 1/2023 Stay Petition	AJAY BHATIA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) NR 09.07.26	CHITTOOR
46	CRLP/130/2023 IA 1/2023 Stay Petition	AJAY BHATIA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) NR 09.07.26	CHITTOOR
47	CRLP/131/2023 IA 1/2023 Stay Petition	AJAY BHATIA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) NR 09.07.26	CHITTOOR
<u>FOR FURTHER HEARING</u>					
48	CRLP/3830/2021 IA 1/2021 Stay Petition	GAJJALA PEDDA YOGI REDDY Vs THE STATE OF A.P	G VENKATA REDDY	PUBLIC PROSECUTOR (AP) NR 13-07-26	VISAKHAPATNAM
<u>FINAL HEARING</u>					
49	CRLP/6421/2022	MAMIDI SIVA RAMA KRISHNA Vs	R SIVA SAI SWARUP	SPL PP FOR CID NR 09.07.26	VISAKHAPATNAM

		THE STATE OF ANDHRA PRADESH			
50	CRLP/1679/2023	SANKELLA RAMBABU Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	PUBLIC PROSECUTOR (AP) NR 20.07.26	WEST GODAVARI
51	CRLP/5315/2023	POTTI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	PUBLIC PROSECUTOR (AP) (Court Slip) NR 20-07-26	PRAKASAM
52	CRLP/7085/2023 IA 1/2023 Stay Petition	SHAIK GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) KALEEMULLA S NR 13.07.26	YSR KADAPA
<u>SUPREME COURT DIRECTION - EXPEDITE DISPOSAL</u>					
53	CRLP/1294/2023 IA 2/2023 Stay Petition	BIKKI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	PUBLIC PROSECUTOR (AP) G VENKATA REDDY	GUNTUR

COURT NO. 32**THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA****To be Heard on Tuesday The 21st day of July 2026(AT 3:00 PM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
54	MACMA/2763/2016 (OP/446/2010)	BEHARA SANDHYARANI Vs B. RADHA KRISHNA	ARAVALA RAMA RAO	. GUDI SRINIVASU N RAMA KRISHNA R1 SERVED R2 APP BY M/S N RAMA KRISHNA FRESH NOTICE ISSUED TO R3, AS PER C. O. DATED 01.04.2024 R3 UNSERVED RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESS CAN'T BE LOCATED" FRESH NOTICE ISSUED TO R4 AS PER C. O. DATED 04.01.2024 R4 SERVED R5 APP BY M/S GUDI SRINIVASU L C RECORD RECEIVED Registrar (Jud) Letter NR 20-07-26	SRIKAKULAM
<u>FOR ORDERS</u>					
55	MACMA/2325/2016 (OP/613/2010) IA 1/2017(XOBJ 41797/2017) Petition for Grounds	APSRTC HYDERABAD Vs C RAJESWARAMMA NELLORE DIST & 1 OTHER	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	M S R CHANDRA MURTHY R1 & R2-APP. BY M S R CHANDRA MURTHY (5816) L C RECORD RECEIVED NR 15.07.26	SPS NELLORE
56	MACMA/1734/2017 (OP/324/2014) IA 1/2017(MACMAMP 3185/2017) Condone Delay Petition	C NAGULU W.GODAVARI DIST Vs P SURYA RAO W.GODAVARI DIST & 1 OTHER	RAMAKRISHNA AKURATHI	. K SRINIVASA PRASAD SC For APSRTC NARASIMHA RAO DAVULURI NR 15.07.2026	WEST GODAVARI
57	MACMA/2595/2017 (OP/139/2015)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs G. SHAJAHAN BEGUM	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	VARUN BYREDDY R7 UNSERVED,R1 TO R7 - APP BY M/S. VARUN BYREDDY R7 - NOT NECESSARY PARTY VIDE C.T NR 15.07.26	KURNOOL
<u>INTERLOCUTORY</u>					
58	MACMA/19241/2016/ (Filing No.) IA 1/2016(MACMAMP 2486/2016) Condone Delay Petition IA 2/2016(MACMAMP 2720/2016) Stay Petition	APSRTC VISAKHAPATNAM Vs G APPAYYAMMA VIZIANAGARAM DIST AND 1 OTHER	K SRINIVASA PRASAD SC For APSRTC	S V RAMANA	VIZIANAGARAM
59	MACMA/1476/2017 (OP/172/2013) IA 1/2017(MACMAMP 2738/2017) Condone Delay in Rep IA 3/2017(MACMAMP 2740/2017) Condone Delay in Rep IA 4/2017(MACMAMP 2741/2017) Enhancement Petition	CHAGALAMARRI HIMA BINDU & 3 ORS Vs P.MALLIKARJUNA & ANR	V R REDDY KOVVURI	GUDI SRINIVASU NR 15.07.26	YSR KADAPA

60	MACMA/6107/2017/ (Filing No.) IA 1/2017(MACMAMP 810/2017) Condone Delay Petition IA 2/2017(MACMAMP 1089/2017) Stay Petition	APSRTC REP BY ITS VC Vs REVADI DURGA W.G.DIST AND 5 OTHERS	K SRINIVASA PRASAD SC For APSRTC	BATTULA SANJIAIAH GANDHI S V RAMANA (Court Slip) NR 20-07-26	WEST GODAVARI
61	MACMA/2062/2018 (MVOP/17/2012) IA 1/2018 Condone Delay Petition IA 2/2018 Stay Petition	THE FAMILY WELFARE Vs BIRRU PADMAVATHI	GP FOR ARBITRATION (AP)	GP FOR APPEALS (AP) Memo Proof of service filed vide MACMAUSR No. 70363/2026	YSR KADAPA
62	MACMA/3286/2018 (OP/510/2015) IA 1/2018 Condone Delay in Rep IA 2/2018 Stay Petition	M/S. RELIANCE GENERAL INSURANCE CO.LTD. Vs MOHAMMAD IMRAN NASREEN ATANJUM	K S N MURTHY	MULLA SOHAIL SHAREEF (Court Slip)	VISAKHAPATNAM

FINAL HEARING

63	MACMA/849/2012/ (Filing No.) IA 6/2012(MACMAMP 3452/2012) Condone Delay Petition	BAJAJ ALLIANZ GENERAL INSRUANCE CO LTD Vs MUSINI PRASANNA AND 5 ORS	N MOHAN KRISHNA	Listed along with MACMA No.399/2016 (HCJ Note) NR 14.07.26	GUNTUR
64	MACMA/399/2016 (OP/234/2010)	MUSINI PRASANNA & 2 OTHERS Vs ATLURI NAGA BHUSHANAM & 3 OTHERS	SRICHARAN TELAPROLU	. N MOHAN KRISHNA Listed along with MACMA (SR) No.849/2016 (HCJ Note) NR 15.07.26	GUNTUR
65	MACMA/442/2016 (OP/371/2013)	THE UNITED INDIA INS CO LTD PRAKASAM DIST Vs MALIREDDY KRISHNAIAH & 3 OTHERS	S MURALI MOHAN	MADHAVA RAO NALLURI NR 15.07.26	PRAKASAM
66	MACMA/603/2016 (OP/640/2007)	THE APSRTC REP. BY ITS MANAGING DIRECTOR Vs PADMAVATHI & 6 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	P V V SATYANARAYANA A JAYANTHI C V RAJEEVA REDDY NR 15-07-26	KURNOOL
67	MACMA/22235/2016/ (Filing No.) IA 1/2016(MACMAMP 2871/2016) Condone Delay Petition	APSRTC Vs SRINANA VARALAKSHMI AND 4 OTHERS	K SRINIVASA PRASAD SC For APSRTC	ARAVALA SREENIVASA RAO S V RAMANA	SRIKAKULAM
68	MACMA/665/2017 (OP/1195/2012)	SAHIK NASAR VALI Vs PATHAKANURU PRATHAP CHOWDARY & 3 ORS	MARELLA RADHA	. N RAMA KRISHNA MACMA MP 1470/17 R1-SERVED. R2 APP BY M/S N RAMA KRISHNA. RR 3 AND 4 NOT NECESSARY VIDE C.T. L C RECORD NOT RECEIVED NR 17.07.26	GUNTUR
69	MACMA/2100/2018 (MVOP/342/2011) MACMA/3048/2017	SIMHADRI RAMANA RAO Vs CHIGILAPALLI BULOKH RAO	MARUPILLI SARADA	MUTEVI MURALIKRISHNA R1, R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "REFUSED". R3 - APP BY M/S MUTEVI MURALI KRISHNA. NR 15.07.26	SRIKAKULAM

70	MACMA/3048/2017 (OP/342/2011) IA 1/2017(MACMAMP 5370/2017)-Condone Delay Petition IA 2/2017(MACMAMP 5371/2017)-Stay Petition	THE NATIONAL INSURANCE COMPANY LIMITED Vs SIMHADRI RAMANA RAO	MUTEVI MURALIKRISHNA	2730/NISARUDDIN AHMED JEDDY	SRIKAKULAM
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